

PROGRAMME
**Subject: “Regulatory Framework and Dispute Resolution in Telecom, Broadcasting
and Cable Services Sectors”**
Saturday 18th February, 2012,
“Hotel Fidalgo”, Panaji, Goa

09.30 am to 10.25 am	Registration of delegates
INAUGURAL SESSION	
10.30 am to 10.35 am	<i>Lighting of the Lamp</i>
10.35 am to 10.40 am	Felicitation of the dignitaries.
10.40 am to 10.45 am	Welcome Address by Shri P.K. Rastogi , Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.45 am to 10.55 am	Address by Sh. R K Arnold , Member, Telecom Regulatory Authority of India (TRAI)
10.55 am to 11.10 am	Address by Hon’ble Shri Justice A.P. Lavande , Judge, High Court of Bombay at Goa (Chief Guest)
11.10 am to 11.25 am	Inaugural address by Hon’ble Shri Justice Surinder Singh Nijjar , Judge, Supreme Court of India
11.25 am to 11.40 am	Concluding remarks by Shri S.B. Sinha , Chairperson, TDSAT.
11.40am to 11.45 am	Vote of thanks by Shri D.P. De , Advisor, TDSAT
11.45 am to 11.50 am	Presentation of Mementos to the Dignitaries.
11.50 am to 12.00 pm	TEA BREAK
12.00 pm to 12.05 pm	Opening remarks and Introduction of the panelists by the Moderator of the Session Shri Manjul Bajpai , President, Telecom Lawyers Association
12.05pm to 12.15pm	Presentation by 1. Shri Ashok Mansukhani , President, MSO Alliance <u>Panelists:</u> (i) Shri Roland Martins , Member, State Consumer Protection Council (ii) Shri Wasi Ahmad , Advisor, TRAI (iii) Shri Madhav Joshi , President, AUSPI (iv) Shri Rajan S. Mathews , Director General, COAI (v) Smt. Roop Sharma , President, Cable Operators Federation of India
12.15 pm to 01.50 pm	Discussion and interactive session, of the panelists with the audience to be moderated by Shri Manjul Bajpai , President, Telecom Lawyers Association
01.50 pm to 01.55 pm	Presentation of Mementos
01.55 pm to 02.00 pm	Vote of Thanks by Shri D.P. De , Advisor, TDSAT
02.00 pm to 03.00 pm	LUNCH